

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5605
ANSWERED ON:30.04.2013
SUPPLY OF COAL AT CHEAPER RATES
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Will the Minister of COAL be pleased to state:

- (a) whether the National Thermal Power Corporation Ltd. (NTPC) owes more than Rs. 2200 crore to the Coal India Limited (CIL) and its subsidiaries for supply of coal;
- (b) if so, the details thereof;
- (c) whether the CIL and its subsidiaries have supplied coal to NTPC at cheaper rates; and
- (d) if so, the corrective steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)&(b): National Thermal Power Corporation (NTPC) has outstanding coal sale dues of 2839.65 Crores to CIL as on 31st March 2013. Subsidiary-wise details of the dues from NTPC as on 31st March 2013 (Provisional) is as under:-

(Rs. in Crores)

NAME OF POWER HOUSE SUBSIDIARY COAL COMPANY	OUTSTANDING COAL SALE DUES AS ON 31.03.2013 (PROVISIONAL)
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ECL	1024.26
CCL	191.36
NTPC BCCL	239.09
WCL	-4.03
SECL	78.45
MCL	131.54
NCL	1178.98
TOTAL	2839.65

(c): Coal India Limited (CIL) and subsidiaries are supplying coal to NTPC under Fuel Supply Agreement (FSA) at the price notified by CIL from time to time. The price applicable for NTPC i.e. regulated sector [consumers in the sectors Power utilities (including IPPs), fertilizer and Defence] is 30% and 35% cheaper than that applicable for non-regulated sector w.e.f 27.02.2011 and 01.01.2012 respectively.